THE MINISTER OF STATE IN THE MINISTRY OF **ENERGY** (SHRJ **BABANRAO** DHAKANE); (a) According to the CEA, during April-November, 1990, the energy requirement in Rajasthan was 7170 MUs against which the availability was 7065 MUs.

Written Answers

- (b) The anticipated energy require ment in Rajasthan during 1990-91 will be about 11700 MUs as compared to 10532 MUs during 1989-90.
- (c) The revised scheme (2x250 MW) Stage-I of Suratgarh was technoeconomically appraised by the Central Electricity Authority in October, 1990 subject to certain inputs/clearances being tied up by the Rajasthan State Electricity Board. The scheme could be accorded techno-economic clearance as soon as all the necessary inputs/ clearances are tied up by the RSEB. The site for the proposed Dholpur Thermal Power Project (3x210 MW) was rejected by the Department of Environment as it was likely to have adverse effect tin environment and on Taj Mahal. The RSEB was accordingly informed, to locate an alternative site and submit the Revised Project port which is still awaited. The sel ection of the alternative site by the RSEB is in progress.

### Electrification in Mauzpur Colony of Shahdara, Delhi

1305. SHRI SARADA MOHANTY: Will the Minister of ENERGY be pleased to state;

- (a) whether it is a fact that Mauzpur Colony of Shahdara, Delhi, has been provided with street lights;
- (b) whether it is also a fact that Chet Ram Marg. Street No. 2, has not been provided street lights causing great hardship to the residents;
- (c) whether a number of representations have been 'given to the authorities by the residents of Mauzpur Colony to provide street lights in Chet Ram Marg; and
- (d) if so, what are the details thereof and the reasons for not providing

the street lights and by when the street will likely to be electrified?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF **ENERGY** (SHRI **BABANRAO** DHAKANE)-(aj. Yes, Sir.

(b) to (d) According to DSEU, Street light does not exist at Chet Ram Marg, Street No. 2. DESU can provide street lighting in the said area On receipt of the specific request from the Municipal Corporatiin of Delhi or any other agency responsible for the development of the area against 100 per cent payment of the estimated cost thereof. No request has yet been received by DESU from any such agency in this regard.

## Light trainer Aircraft for Pilots Training;

1306. SHRI SURESH KALMADI: Will the Minister of CIVIL AVIATION be pleased to state;

- (a) whether Government propose to make light trainer aircraft for training of pilots; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN); (a) and (b) Director General of Civil Aviation has designed and developed a 2-seat light trainer aircraft named 'SWATP for pilot training in flying clubs. The aircraft is undergoing! certification flight trials and the reports of pilots who have flown it are encouraging. Bharat Heavy Electricals Ltd. (BHEL) has shown its interest to manufacture the aircraft and has appl'ed for an Industrial licence to do

## Admission of Children by Principals of Kendriya Vidyalayas under their Special **Powers of Dispensation**

1307. SHRI SYED SIBTEY RAZI: Will Minister of HUMAN

RESOURCE DEVELOPMENT be please^ to state;

- (a) whether it is a fact that admis sion of some children have been made by Principals of Kendriya Vidyalayas at Lawrence Road, Shalimar Bagh and Sainik Vihar under their special powers of dispensation during 1989 an^ 1990;
- (b) whether it is also a fact that parents of such students are neither in transferable jobs nor in Government service:
- (c) if so, what are the details of instructions empowering the Principals to go in for indispensation;
- (d) whether such powers are enjoyenjoy the Chairman of Kendriya Vidyalaya Sangathan also; and
- (e) if so, from what date such powers have been delegated to Prin cipals?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GOBARDHAN); fa) to (c) No special despensation powers were given to Principals of Kendriya Vidyalayas. No such, admission were granted by them.

- (d) Yes, Sir.
- (e) Such powers have not been delegated to Principals.

# Purchase of Yoga Uniforms by Kendriya Vidyalayas

1308. SHRI SYED SIBTEY RAZI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Yoga is taught in Kendriya Vidyalayas at Lawrence Road, Shalimar Bagh and Sainik Vihar.
- (b) if so, when this subject was introduced;
- (c) whether the schools authorities have purchased the Yoga uniform in

bulk quantity from manufacturers at factory rates;

to Questions

- (d) if so, what are the details of such purchases made during 1988, 1989 and 1990 with specific purchase rate in each year;
- (e) whether such uniforms have been sold to students for Rs. 100/-without giving any receipt therof; and
- (f) if so, what are the reasons there for and what preventive measures are to be taken to check such sales by School authorities in future?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GOBARDHAN): (a) and (b) Teaching of Yoga was introduced in Kendriya Vidyalayas including Kendriya Vidyalaya at Lawrence Road, Delhi from the academic year 1981-82. The Kendriya Vidyalayas at Shalimar Bagh and Sainik Vihar started functioning subsequently in the years 1982-83 and 1984-85 respectively and the Yoga teaching was started in these Vidyalayas from their inception.

- (c) to (e) No, Sir. No bulk purchase of Yoga uniforms was made during 1988, 1989 and 1990 by school authorities of Lawrence Road, Shalimar Bagh and Sainik Vihar.
  - (t) Does not arise.

### Nursing Home facility in Dr. Ram Manohar LoJua Hospital, New Delhi

- 1309. SHRI SYED SIBTEY RAZI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to statei
- (a) whether CGHS beneficiaries can avail of medical services being provid ed in Nursing Home under Dr. Ram Manohar Lohia Hospital, New Delhi;
- (b) if so, what are the details regarding procedure and eligibility involved in it;
- (c) whether the exsting norms also apply to staff of Dr. Ram Manohar Lohia Hospital;